

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 07.10.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10.25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No. 42/2021	Bijoy Prabbhakaran Pulipra Vs State Tax Officer (Works Contract)	Bijoy Prabbhakaran Pulipra	E. K. Kumaresan

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By the order of Hon'ble Member (J)

(Chennai Bench)